

letter and the Indian reply are placed on the Table of the House. [Placed in Library. See No. LT-3421/64].

Industrial Truce Resolution

*148. { Shri A. K. Gopalan:
Shri Umanath:
Shri Imbichibava:

Will the Minister of Labour and Employment be pleased to state:

(a) whether some trade union centres have backed out of Industrial Truce Resolution;

(b) the names of the organisations backing out of the Truce Resolution; and

(c) whether there is any proposal before Government to reconsider the Industrial Truce Resolution?

The Minister of Labour and Employment (Shri D Sanjivayya): (a) No Central Trade Union organisation or its affiliate has backed out of the Industrial Truce Resolution.

- (b) Does not arise.
- (c) No.

U.N. General Assembly Session

*149. { Dr. Ranen Sen:
Dr. Saradish Roy:
Shri Dinen Bhattacharya:

Will the Minister of External Affairs be pleased to state:

(a) whether certain Afro-Asian and Latin American countries have requested the U.N. Authorities to postpone the coming session of the General Assembly;

(b) the reasons for the same; and

(c) the reaction of Government to this move?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Certain Afro-Asian countries requested the Secretary-General of the U.N. to postpone the forthcoming session

of the General Assembly to a suitable date in November in view of the fact that the second Conference of Heads of State or Government of Non-aligned countries was meeting in Cairo in October. Subsequently, certain Afro-Asian and Latin American countries requested the Secretary-General to further postpone it to the 1st of December as such postponement would, in their view, serve the best interests of the Organisation and ensure a more constructive contribution by Member States to the work of the General Assembly.

(c) The Government of India was a co-signatory to the first request for postponement. They also supported the second request.

Price Index

*150. { Dr. Saradish Roy:
Shri Dinen Bhattacharya:
Dr. Ranen Sen:
Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the workers' cost of living index has gone up appreciably in the last three months; and

(b) if so, the steps Government propose to take to ensure that the workers get proper relief and compensation for the rise?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The All-India (Interim) Working Class Consumer Price Index numbers on base 1949—100 for the last three months are indicated below:

July	1964—154
August	1964—156
September	1964—159

(b) The position regarding adjustment of Dearness Allowance to Consumer Price Index Number is as under: